

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 24 of 2013 &
I.A. No. 39 of 2013

Dated: 26th February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Indian Wind Energy Association (INWEA) ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s):	Mr. Hemant Singh
Counsel for the Respondent(s):	Ms. Swapna Seshadri
	Mr. Anand K. Ganesan for R.3, 8 & 9
	Mr. M. Rupera (Rep.)
	Mr. Anooja Srivastava for
	Ms. Suparna Srivastava for R.1

ORDER

Reply has been filed by Respondent Nos. 3, 8, 9 & 14. The learned counsel for the Commission seeks some time to file the reply. Accordingly, she is directed to file the same on or before 12.03.2013, after serving copy on the other side.

Post the matter for hearing on **04.04.2013**. In the meantime, Rejoinder be filed, after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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